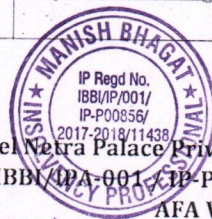


FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
HOTEL NETRA PALACE PRIVATE LIMITED OPERATING IN HOTEL INDUSTRY
AT AHMEDABAD, GUJARAT**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Hotel Netra Palace Private Limited PAN: AABCH4494D CIN: U55101GJ2003PTC042092
2.	Address of the registered office	"Dharmadev House", Shyamal Cross Road, Satellite, Ahmedabad, Gujarat - 380015
3.	URL of website	https://www.dharamdev.com/ The URL is not operative.
4.	Details of place where majority of fixed assets are located	Ahmedabad, Gujarat
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Will be available at the request. Mail at cirp.hotelnetra@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Will be available at the request. Mail at cirp.hotelnetra@gmail.com
10.	Last date for receipt of expression of interest	30.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	09.09.2024
12.	Last date for submission of objections to provisional list	14.09.2024
13.	Date of issue of final list of prospective resolution applicants	24.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.09.2024
15.	Last date for submission of resolution plans	29.10.2024
16.	Process email id to submit Expression of Interest	cirp.hotelnetra@gmail.com



Manish Bhagat
Manish Kumar Bhagat

RP in the matter of Hotel Netra Palace Private Limited under CIRP
IBBI Regst No. - IBI/IPA-001/IP-P00856/2017-18/11438
AFA Valid up to: 24/10/2024

Date: 15.08.2024
Place: Ahmedabad